

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 237
TO BE ANSWERED ON 05/02/2024

DRINKING WATER AND SANITATION SCHEMES

237. Shri Rajeev Shukla:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of targets set and achievements made under drinking water and sanitation schemes during each of the last three years, State/UT-wise;
- (b) the details of the proposals received by Government from various States under the said schemes; and
- (c) the action taken by Government on the said proposals?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states, in August 2019.

Further, Swachh Bharat Mission (Grameen) [SBM (G)] Phase-II has been launched with effect from 1st April, 2020, with the objectives to sustain Open Defecation Free (ODF) status achieved under Phase-I of the programme and to make Solid and Liquid Waste Management (SLWM) arrangements in the villages i.e. to convert the villages from ODF to ODF Plus by 2024-25.

Drinking Water and Sanitation is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply and sanitation schemes, including those under the Jal Jeevan Mission & Swachh Bharat Mission (Gramin), lies with State/UT Governments. As such State/UT-wise details of individual projects/ schemes for rural water supply, including proposals and approval, are not maintained at the Government of India level. However, since Government of India supports the States by providing technical and financial assistance, based on availability of suitable financial proposals/ utilization reported by the State, central grants-in-aid are released to the respective eligible States/UTs.

Significant progress has been made in the country since the launch of Jal Jeevan Mission and Swachh Bharat Mission, towards enhancing access to water supply and sanitation.

At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 30.01.2024, more than 10.98 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 30.01.2024, out of 19.27 Crore rural households in the country, more than 14.21 Crore (73.76%) households are reported to have tap water supply in their homes. The State/ UT-wise and year wise details of water tap connections provided so far and remaining households are at **Annex-I**.

Similarly, out of 5.84 lakh villages, more than 5.10 lakh villages have been achieved ODF Plus status under Swachh Bharat Mission as on 30.01.2024. The State/ UT-wise, no. of ODF Plus villages as on 30.01.2024 are at **Annex-II**.

Annex referred in reply of Rajya Sabha Unstarred Question No. 237 to be answered on 05.02.2024
State-wise and year-wise details of rural households provided tap connections under JJM

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15/08/2019		Rural HHs provided with tap water connections					Total Rural HHs with tap water supply (As on 30.01.2024)	
			No.	In %	19-20	20-21	21-22	22-23	23-24*	No.	In%
1.	A&N Islands	0.62	0.29	46.02	-	0.33	-	-	-	0.62	100.00
2.	Andhra Pr.	95.46	30.74	32.21	1.19	12.77	9.59	12.12	3.07	69.43	72.74
3.	Arunachal Pr.	2.29	0.23	9.97	0.13	0.65	0.42	0.34	0.52	2.29	99.99
4.	Assam	70.34	1.11	1.58	0.49	5.07	16.52	8.75	19.09	51.03	72.55
5.	Bihar	166.30	3.16	1.90	28.97	103.46	19.86	3.63	1.26	160.34	96.42
6.	Chhattisgarh	50.00	3.20	6.39	0.96	1.51	4.45	10.81	17.38	38.30	76.59
7.	DNH and DD	0.85	0.00	0.00	-	0.25	0.61	-	-	0.85	100.00
8.	Goa	2.63	1.99	75.70	0.31	0.33	-	-	-	2.63	100.00
9.	Gujarat	91.18	65.16	71.46	1.06	10.95	8.99	5.03	-	91.18	100.00
10.	Haryana	30.41	17.66	58.08	1.35	7.91	3.49	-	-	30.41	100.00
11.	Himachal Pr.	17.09	7.63	44.64	1.59	3.79	2.87	0.93	0.29	17.09	100.00
12.	J&K	18.72	5.75	30.75	2.07	2.16	0.58	0.40	3.37	14.33	76.59
13.	Jharkhand	62.01	3.45	5.57	0.95	3.00	4.19	8.77	10.22	30.58	49.31
14.	Karnataka	101.16	24.51	24.23	0.21	3.43	18.70	20.57	6.84	74.27	73.42
15.	Kerala	70.79	16.64	23.51	0.85	4.04	6.64	5.29	3.40	36.87	52.09

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15/08/2019		Rural HHs provided with tap water connections					Total Rural HHs with tap water supply (As on 30.01.2024)	
			No.	In %	19-20	20-21	21-22	22-23	23-24*	No.	In%
16.	Ladakh	0.41	0.01	3.47	0.01	0.02	0.09	0.18	0.07	0.38	92.28
17.	Lakshadweep	0.13		0.00	-	-	-	-	0.11	0.11	78.63
18.	Madhya Pr.	111.86	13.53	12.10	4.19	19.87	10.89	9.07	9.79	67.18	60.06
19.	Maharashtra	146.64	48.44	33.03	5.45	37.09	10.66	8.22	12.57	122.42	83.48
20.	Manipur	4.52	0.26	5.74	0.04	1.96	0.70	0.49	0.07	3.52	77.94
21.	Meghalaya	6.51	0.05	0.70	0.02	0.87	1.34	0.80	1.72	4.80	73.69
22.	Mizoram	1.33	0.09	6.91	0.16	0.34	0.21	0.30	0.22	1.33	99.84
23.	Nagaland	3.69	0.14	3.76	0.02	0.48	0.92	0.87	0.66	3.09	83.75
24.	Odisha	88.63	3.11	3.51	4.37	15.47	17.47	12.22	10.01	62.66	70.69
25.	Puducherry	1.15	0.94	81.33	0.06	0.08	0.07	0.00	-	1.15	100.00
26.	Punjab	34.26	16.79	49.00	0.76	8.18	8.40	0.13	-	34.26	100.00
27.	Rajasthan	106.65	11.74	11.01	1.02	6.81	5.38	13.88	10.31	49.15	46.08
28.	Sikkim	1.32	0.70	53.34	-	0.10	0.08	0.19	0.09	1.17	88.99
29.	Tamil Nadu	125.26	21.76	17.37	0.17	16.13	14.90	26.52	20.74	100.22	80.01
30.	Telangana	53.98	15.68	29.05	20.18	18.20	-0.19	0.11	-	53.98	100.00
31.	Tripura	7.45	0.25	3.29	0.46	1.42	1.65	0.81	1.08	5.66	76.02
32.	Uttar Pr.	263.63	5.16	1.96	4.66	19.16	5.81	59.89	108.07	202.74	76.90
33.	Uttarakhand	14.55	1.30	8.96	0.87	4.32	2.75	2.24	1.70	13.10	90.04
34.	West Bengal	174.93	2.15	1.23	0.05	12.48	23.31	20.77	15.33	74.08	42.35
	Total	19,26.76	3,23.63	16.80	82.62	3,22.62	2,01.34	2,33.26	2,57.99	14,21.22	73.76

*As on 30.01.2024

HH: Household

Source: JJM-IMIS

Annex referred in reply of Rajya Sabha Unstarred Question No. 237 to be answered on
05.02.2024

State/ UT-wise no. of ODF Plus villages as on 30.01.2024

S. No.	State/ UT	Total villages	ODF Plus declared villages			
			Aspiring	Rising	Model	Total
1	A & N Islands	238	-	-	189	189
2	Andhra Pradesh	16,254	14,321	704	830	15,855
3	Arunachal	5,258	2,933	855	504	4,292
4	Assam	25,308	19,577	4,414	1,223	25,214
5	Bihar	36,738	16,476	1,795	7,723	25,994
6	Chhattisgarh	19,683	11,581	1,831	4,471	17,883
7	DNH & DD	94	-	-	94	94
8	Goa	374	190	145	24	359
9	Gujarat	17,950	7,267	1,840	8,611	17,718
10	Haryana	6,620	4,526	404	1,228	6,158
11	Himachal	17,492	5,569	9,000	1,127	15,696
12	Jammu &	5,735	-	-	5,726	5,726
13	Jharkhand	29,568	21,673	1,232	887	23,792
14	Karnataka	26,526	22,480	1,159	2,145	25,784
15	Kerala	1,389	48	14	1,319	1,381
16	Ladakh	239	176	11	47	234
17	Lakshadweep	10	-	-	10	10
18	Madhya Pradesh	50,711	15,574	811	33,220	49,605
19	Maharashtra	40,478	15,582	999	12,085	28,666
20	Manipur	2,526	14	1	25	40
21	Meghalaya	6,494	4,775	344	331	5,450
22	Mizoram	633	26	3	485	514
23	Nagaland	1,410	162	73	311	546
24	Odisha	46,731	12,815	145	19,137	32,097
25	Puducherry	99	56	-	33	89
26	Punjab	11,940	11,350	195	91	11,636
27	Rajasthan	43,072	23,620	7,147	2,569	33,336
28	Sikkim	402	-	-	396	396
29	Tamil Nadu	11,594	5,358	4,091	2,130	11,579
30	Telangana	9,105	608	3	8,379	8,990
31	Tripura	775	413	167	173	753
32	Uttar Pradesh	95,532	67,392	11,803	15,272	94,467
33	Uttarakhand	14,977	6,713	2,304	3,807	12,824
34	West Bengal	38,179	22,935	3,333	6,541	32,809
	Total	5,84,134	3,14,210	54,823	1,41,143	5,10,176

Source: SBM(G) IMI